

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

11. IA-1627/2024 in C.P.(IB)/1149(MB)/2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 10.05.2024

NAME OF THE PARTIES: Leo Meridian Infrastructure Projects & Hotels
Limited
Vs
Cinema Venture Private Limited

SECTION: 9, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016. Rule 11 of
NCLT Rules, 2016

ORDER

This matter is heard through Video Conference:

1. Mr. Aakarshan Sahay, Ld. Counsel for the Applicant present (VC).
2. Registry issued Court Notice which is served upon the Respondent on 24.04.2024. Today, there is no representation from the side of the Respondent. The Respondent is set *ex-parte*.
3. List this matter on 25.06.2024.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)